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O.A. No. 109/09

ORDER DATED 13th APRIL, 2009

Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)
Hon'ble Mr. C.R. Mohapatra, Member (A)

Heard Mr. Ashok Ku. Mishra-2, Ld. Counsel for the applicant and Mr. U.B. Mohapatra, Ld. Counsel for the Respondents.

2. In the light of the orders of this Tribunal dated 31.03.09, at present nothing remains to be decided by this Tribunal. With regard to other prayer i.e., granting of leave etc., the matter is left to the authorities to decide as per law if the application for grant of leave has not been rejected hitherto. In view of this, there is no ground to keep this O.A pending. Hence, this O.A is disposed of as such.


MEMBER (A)


MEMBER (J)